

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 30711-30831/Genl./Misc./Circulation/2023

Dated, Delhi the 18 AUG 2023

Sub:- Removal Notification to remove name of Advocates from the roll of Bar Council of Delhi Due to L.L.B. Degree/Marks Sheet Reported to be Fake/Forged.

Forwarded a copy of Notification Ref. No. Verification/141/BCD/01,02 & 03/2022 dated 01/08/2023 and this office bearing diary No. 4544/B dated 10/08/2023 received from the Col. Arun Sharma(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 (Copy of the Notification enclosed), to be circulated for information to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.


18/08/2023
(RAKESH PANDIT)

Officer In-Charge, General Branch, Central/
Additional District & Sessions Judge,
Tis Hazari Courts Delhi

Encl. As above

Col Arun Sharma (Retd.)
SECRETARY
BAR COUNCIL OF DELHI



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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khei Gaon Marg, New Delhi-110 049

Ref. No. Verification/141/BCD/01, 02 & 03/2022

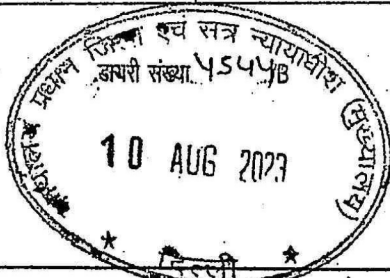
Dated :01.Aug.2023..

NOTIFICATION No. 01 to 03 of 2022/2023

**REMOVAL NOTIFICATION TO REMOVE NAME OF ADVOCATES FROM THE ROLL OF BAR COUNCIL OF DELHI
DUE TO LL.B DEGREE/MARKS SHEET REPORTED TO BE FAKE/FORGED**






1. It is hereby notified for general information that under the Proviso to Section 26(1) of the Advocates Act, 1961 Orders passed by the Sub-Committee of the Bar Council of India and ratified by the General Council of the Bar Council of India on the dates as mentioned against name of each Advocate, the name of the under mentioned Advocates have been removed from the Roll of the Bar Council of Delhi due to their LL.B Degree/Mark Sheet reported to be Fake/Forged by their concerned University.

Ser No.	Name of Advocate and Enrolment No.	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
1	D/30/1988 GOPAL DUTTA SHARMA	Mr. Gopal Dutta, S/o Mr. S.S. Sharma, Permanent Address House No. 5/95, Advocates Colony, IIT Road, Aligarh, (UP)	Bar Council of India Order dated 23.11.2021 and Ratified by the General Council of the Bar Council of India on 25.12.2021 on Removal Proceedings No. 08/2019.	
2	D/1899/2017 SAÑOJ KUMAR MISHRA	Mr. Sanoj Kumar Mishra S/o Shri Raj Dhar Mishra, House No. WZ-743, Bata Chowk, Palam Village, New Delhi - 110045	Bar Council of India Order dated 23.11.2021 and Ratified by the General Council of the Bar Council of India on 25.12.2021 on Removal Proceedings No. 12/2019.	
3	D/727/2010 MEHTAB KHAN	Mr. Mehtab Khan (Enrolment No D/727/2010) S/o Mr Mliyan Khan House No. WZ-673, (E-65), Tihar Village, New Delhi - 110018	Bar Council of India Order dated 09.11.2021 and Ratified by the General Council of the Bar Council of India on 25.12.2021 on Removal Proceedings No. 10/2019.	
4	D/482/1996 BRIJENDER SINGH	Mr Brijender Singh, S/o Shri Gokal Singh 95 F/UB, Jawahar Nagar Delhi-110 007	Bar Council of India Order dated 16.12.2021 and Ratified by the General Council of the Bar Council of India on 25.12.2021 on Removal Proceedings No. 11/2019	







General Br.
M
P.O. (S.J. Gupta)
10/08/23






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Ser No	Name of Advocate and Enrolment No.	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
5	D/3347/2014 AVYA KAPOOR	Mr. Avya Kapoor, (Enrolment No -D/3347/2014) S/o Sh. Govinder Kapoor House No. B5/100P2, Sahara Grace Sector-28 Chakkarpur, Gurgaon, Haryana- 122002	Bar Council of India Order dated 16.12.2021 and Ratified by the General Council of the Bar Council of India on 25.12.2021 on Removal Proceedings No. 48/2019	
6	D/2384/2012 SAURABH BHARDWAJ	Mr. Saurabh Bhardwaj, S/o Sh Prem Bhardwaj House No- C-90, IInd Floor, DDA Colony West Gorakh Park, Shahdara, Delhi- 110 032 (Mob - 9873626881)	Bar Council of India Order dated 24.02.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 43/2019.	
7	D/1177/2015 SURESH RANA	Mr. Suresh Rana, (Enrolment No -D/1177/2015) S/o Sh. Ran Singh Rana, Resident House No- 56, Nagli Poona, Nagal, New Delhi-36 (Mob - 9212392827)	Bar Council of India Order dated 05.04.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 60/2019.	
8	D/994-R/1998 S.K VASHISHTH	Mr. S.K. Vashishth, (Enrolment No -D/994-R/1998) S/o Late Sh. H.S. Vashishth House No. Plot No-8, Flat No-26 Him Vihar Appts, I.P. Extension Patparganj, Delhp-92 (Mob-9818816143)	Bar Council of India Order dated 12.04.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 75/2019.	
9	D/1946-1A/2004 VISHNU KANT LABH	Mr. Vishnu Kant Labh, (Enrt No -D/1946-A1/2004) S/o Sh. Kamal Narayan Labh 37, Siddharath Housing Society, Inder Enclave, Minwali Nagar, Paschim Vihar, New Delhi -110087	Bar Council of India Order dated 24.02.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 51/2019.	





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10	D/2265/2007 SATYA PAL CHAUDHARY	Mr. Satya Pal Chaudhary, (Enrolment No -D/2265/2007) S/o Late Sh. Amichand Chaudhary Flat No- S/B -206, Gulmohar Tower Sector -06, Chiranjeev Vihar Ghaziabad (UP) PIN-201002 (Mob - 9810238090)and S-H. - 277, SHASTRI NAGAR, Ghaziabad (UP)	Bar Council of India Order dated 05.04.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 46/2019.	
11	D/63/2016 Durgesh Kumari Sharma	Ms. Durgesh Kumari Sharma, (Enrolment No -D/63/2016) D/o Sh. Dayanand Sharma House No- 92/10 Devi Pura 1st Bulandshahr (UP) (Mob-8585920679) and C-4/31-C, Keshav Puram Lawrence Road, Delhi (Mob-8585920679)	Bar Council of India Order dated 22.03.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 62/2019.	
12	D/117/2012 MUKESH KUMARI	Ms. Mukesh Kumari, S/o Sh. Dalip Singh House No- 479, Sector-31, Second Floor, Gurgaon (HR)	Bar Council of India Order dated 22.03.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 33/2019.	
13	D/150/2015 UMESH SHARMA	Mr. Umesh Sharma (Enrolment No -D/150/2015) D/o Sh. Jai Kishan Sharma House No- 277, Naharpur Village, Sector -7, Rohini, New Delhi - 110 085 (Mob - 9582244824)	Bar Council of India Order dated 22.03.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 52/2019.	

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Ser No	Name of Advocate and Enrolment No.	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
14	D/3841/2012 PRAVEEN KUMAR BAKSHI	Mr. Praveen Kumar Bakshi, (Enrolment No -D/3841/2012) S/o Sh. Dwarka Nath Bakshi House No. 210, Pocket C-II Sector - 3, Rohini Delhi -85	Bar Council of India Order dated 22.03.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 71/2019	
15	D/684-A/2009 SUMAN KUMAR DAS	Mr. Suman Kumar Das, (Enrolment No -D/684-A/2009). S/o Late Sh. Mukti Narayan Das B-174, Indira Enclave, Phase-II Main Mubarakpur Road Nangloi, New Delhi - 110 041	Bar Council of India Order dated 24.02.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 52/2019	
16	D/394/2011 SATYA PAL SAUSAN	Mr. Satya Pal Sausan, S/o Sh. Goverdhan Lal Sausan House No- 9/658, Paschim Vihar New Delhi - 110 087	Bar Council of India Order dated 24.02.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 31/2019	
17	D/176/2014 SUNISHCHAI SACHAR	Mr. Sunishchai Sachar, (Enrolment No -D/176/2014) S/o Sh. KK'Sachar House No - 845, Sector -22B, Gurgaon (Haryana) and Flat No- 35, Apna Ghar Society Near Rani Bagh Market Pitampura, Delhi - 110 034	Bar Council of India Order dated 22.03.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 72/2019	
18	D/4521-A/2010 SAVITA DEVI	Ms. Savita Devi, (Enrolment No -D/4521-A/2010) D/o Sh. Bhagat Ram 207 TF,Block GH-3 LIC Flats Paschim Vihar, Delhi -110063	Bar Council of India Order dated 24.02.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 50/2019	

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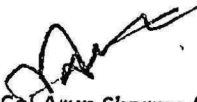
Ser No.	Name of Advocate and Enrolment No.	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
19	D/621/2012 ASHOK KUMAR	Mr. Ashok Kumar, S/o Sh. Sat Prakash House No- P-9, South City -I Gurgaon (HR)	Bar Council of India Order dated 22.03.2022 and Ratified by the General Council of the Bar Council of India on 25.04.2022 on Removal Proceedings No. 36/2019	
20.	D/431/2004 Mr. Rajiv Kumar Sharma	Mr. Rajiv Kumar Sharma S/o Sh. Prasadi Lal No. 764, Gali No. 2, B-Block, I.P. Colony, Burari Delhi-110 084	Bar Council of India Order dated 25.04.2022 and Ratified by the General Council of the Bar Council of India on 29.04.2022 on Removal Proceedings No. 14/2012	
21	D/893/2012 KARAN SINGH	Mr. Karan Singh, S/o Sh. Laxmi Narayan House No- 888/22, Gandhi Nagar Gurgaon (Haryana) 122001 M: 9899590388 E: karanyadav58@gmail.com	Bar Council of India Sub-Committee Order dated 29.04.2023 and Ratified by the General Council of the Bar Council of India on 12.06.2023 on Removal Proceedings No. 40/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
22	D/828/2012 MOHD. GULFAM	Mr. Mohd. Gulgam, S/o Sh. SS Qureshi House No- 7939, Gali- Karimuddullah Mohalla Shekhan, Bara Hindurao, Delhi M:9811097786 advsatishsunia@gmail.com	Bar Council of India Sub-Committee Order dated 29.04.2023 and Ratified by the General Council of the Bar Council of India on 12.06.2023 on Removal Proceedings No. 38/20192019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	

23	D/988/2008 HAR PRASHAD VERMA	Mr. Har Prashad Verma, S/o Sh. Shobha Ram Verma Resident of House No. 3407, Ward No. 11, Gali – Maliyan, Delhi Gate, Delhi- 110 002	Bar Council of India Sub-Committee Order dated 29.04.2023 and Ratified by the General Council of the Bar Council of India on 12.06.2023 on Removal Proceedings No. 17/20192019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
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2. The name of these above-mentioned persons who were enrolled with Bar Council of Delhi as an Advocate, have been removed from the Roll of Bar Council of Delhi and License stands cancel with immediate effect.



(Ex-Subedar D.K Sharma)
Prepared and Checked By



Col Arun Sharma (Retd)
Secretary
Bar Council of Delhi

Copy forwarded for information to:-

1. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
2. The Secretaries of All Bar Associations, Delhi
3. The Secretaries of All State Bar Council
4. The Registrar General, Supreme Court of India, New Delhi
5. The Registrar General, High Court of Delhi, New Delhi
6. The Registrar General, All High Courts in India
7. The District & Session Judge, Tis Hazari Courts, Delhi
8. The District Judges in all 9 Districts of Delhi
9. The District Magistrates in all 9 Districts of Delhi
10. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
11. The Commissioner of Police, New Delhi

All concerned whose name has been removed from the Roll of the Bar Council of Delhi are hereby directed to return their original Enrolment Certificate and Identity Card to Bar Council of Delhi immediately.